

**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 29.06.2021**

<b>MORNING SESSION</b>	
<p style="text-align: center;"><b><u>STEPS</u></b></p> <p>1. M.A.14/2020 2. R.A.4/2020 3. M.A.103/2020 4. M.A.104/2020 5. R.A.188/2019</p> <p style="text-align: center;"><b><u>EVIDNCE</u></b></p> <p>6. S.C.19/2020</p> <p style="text-align: center;"><b><u>CHARGE</u></b></p> <p>7. S.C.57/2020 8. S.C.95/2020</p>	<p style="text-align: center;"><b><u>HBC</u></b></p> <p>9. S.C.270/2019 10. S.C.62/2020 11. S.C.79/2020 12. S.C.142/2020</p> <p style="text-align: center;"><b><u>OBJECTION</u></b></p> <p>13. Spl.C.191/2021 14. Spl.C.192/2021</p> <p style="text-align: center;"><b><u>NBW TO ACCUSED</u></b></p> <p>15. S.C.348/2019</p>
<b>AFTERNOON SESSION</b>	
<p style="text-align: center;"><b><u>AWAIT NOTICE</u></b></p> <p>1. A.P.46/2021 2. A.P.47/2021 3. A.P.48/2021 4. A.P.49/2021 5. A.P.50/2021 6. A.P.51/2021 7. A.P.52/2021 8. A.P.53/2021 9. A.P.54/2021 10.A.P.55/2021</p>	<p style="text-align: center;"><b><u>COMPLIANCE</u></b></p> <p>11. A.P.68/2021</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>12. R.A.11/2021 13. R.A.12/2021</p> <p style="text-align: center;"><b><u>HEARING</u></b></p> <p>14. S.C.263/2018</p> <p style="text-align: center;"><b><u>FURTHER ARGUMENTS</u></b></p> <p>15. S.C.84/2018</p>

Sd/-  
Prl.District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,**

**BENGALURU RURAL DISTRICT, BENGALURU**

**Cause list dated 29.06.2021**

**(As per modified SOP dated 25.06.2021)**

1. R.A. 436/2012
2. R.A. 1/2015
3. R.A. 3/2020
4. Ref. 8/2017
5. I.D. 77/2017
6. R.A. 178/2017
7. R.A. 194/2017
8. I.C. 2/2018
9. R.A. 36/2020
10. L.A.C. 50/2019
11. Crl.Misc. 940/2021
12. Crl.Misc. 961/2021

I Addl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

<b>II Additional District &amp; Session Court Bengaluru Rural District, Bengaluru</b>		
<b>Cause List -29.06.2021</b>		
<b>Morning Session</b>		
<b>Sl</b>	<b>Case No.</b>	<b>Stage</b>
1	Spl. Case 15/2013	Evidence
2	Spl. Case 2/2014	Evidence
3	Spl. Case 87/2014	Evidence
4	Spl. Case 95/2014	Evidence(JC)
5	Sjpl. Case 155/2014	Evidence
6	Spl. Case 175/2014	Evidence
7	Spl. Case 177/2014	Evidence
8	Spl. Case 195/2014	Evidence(JC)
9	Spl. Case 54/2015	Evidence
10	Spl. Case 113/2015	Evidence
11	Spl. Case 150/2015	Evidence
12	Spl. Case 165/2015	Evidence
13	Spl. Case 2/2016	Evidence
14	Spl. Case 473/2018	Evidence(JC)
15	Spl. Case 94/2019	Evidence(JC)
<b>Afternoon Session</b>		
16	Crl Misc 930/2021	Hearing
17	Crl Misc 934/2021	Hearing
18	Spl. Case 39/2008	Argument
19	Spl. Case 125/2012	Argument
20	Spl. Case 189/2012	Argument
21	Spl. Case 228/2021	HBC(JC)
22	Spl. Case 148/2014	Charge
23	Spl. Case 27/2016	Charge
24	Spl. Case 197/2020	Charge
25	Spl. Case 199/2021	HBC
26	Spl. Case 208/2021	HBC
27	Spl. Case 175/2020	NBW to Accd(A1 JC)
28	Spl. Case 511/2020	FDT(JC)
29	Spl. Case 357/2020	FDT(JC)
30	Spl. Case 52/2021	FDT

II Addl. District & Session Court,  
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 29-06-2021**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p align="center"><b><u>HEARING</u></b> 1. R.A.50/2019</p> <p align="center"><b><u>ARGUMENTS</u></b> 2. R.A.8/2019 3. R.A.9/2019</p> <p align="center"><b><u>AWAIT NOTICE</u></b> 4. R.A.84/2021</p> <p align="center"><b><u>CROSS EXMINATION OF P.W.</u></b> 5. M.C.133/2020</p> <p align="center"><b><u>OFFICE OBJECTIONS</u></b> 6. R.A.95/2021</p>	<p align="center"><b><u>HEARING</u></b> 1. SC.54/2020</p> <p align="center"><b><u>EVIDENCE</u></b> 2. SC.296/2018 3. SC.322/2018 4. SC.77/2019 5. SC.89/2019 6. SC.244/2019 7. SC.6/2020</p> <p align="center"><b><u>DEFENCE EVIDENCE</u></b> 8. SC.227/2018 9. SC.279/2018</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
	<p align="center"><b><u>STEPS</u></b> 10. CRL.A.5/2021 11. CRL.A.13/2021</p> <p align="center"><b><u>NOTICE</u></b> 12. CRL.R.P.18/2021 13. CRL.R.P.19/2021</p> <p align="center"><b><u>ARGUMENTS</u></b> 14. CRL.R.P.12/2020 15. CRL.R.P.25/2020 16. CRL.R.P.9/2021</p> <p align="center"><b><u>APPEARANCE OF ACCUSED</u></b> 17. SC.37/2019 18. SC.51/2019 19. SC.178/2019 20. SC.187/2019</p> <p align="center"><b><u>OBJECTIONS</u></b> 21. CRL.MISC.949/2021 22. CRL.MISC.953/2021</p> <p align="center"><b><u>AWAIT NOTICE</u></b> 23. CRL.MISC.1340/2019</p> <p align="center"><b><u>CALL ON</u></b> 24. 102/2021</p>

(CHENNAPPA GOUDA)

VI Additional District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

*(Handwritten Signature)*  
28/6/2021

**IN THE COURT OF CHENNAPPA GOUDA  
7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE  
CAUSE LIST DATED: 29.06.2021**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>Arguments:</u></b> 1) R.A. 105/2014 2) M.V.C. 393/2015 3) R.A. 47/2016 4) M.C. 241/2020 5) R.A. 52/2017 6) M.A. 150/2020</p> <p><b><u>Evidence:</u></b> 1) P and SC 9/2019 2) SC 30/2015</p> <p><b><u>Cross Examination of R.W.:</u></b> 1) M.C. 61/2020</p> <p><b><u>Cross Examination of P.W.:</u></b> 1) G and WC 19/2020</p> <p><b><u>Objection:</u></b> 1) R.A. 266/2012</p> <p><b><u>Amended Plaint:</u></b> 1) R.A. 30/2019</p> <p><b><u>Steps:</u></b> 1) M.V.C. 268/2015 2) M.V.C. 49/2016 3) R.A. 44/2019</p>	<p><b><u>Steps:</u></b> 1) M.C. 83/2020 2) Misc. 24/2020</p> <p><b><u>Amendment:</u></b> 1) P and SC 1/2021</p> <p><b><u>For Enquiry on I.A.:</u></b> 1) M.C. 255/2020</p> <p><b><u>RPAD:</u></b> 1) Misc. 89/2019</p> <p><b><u>To hear:</u></b> 1) Misc. 65/2020</p> <p><b><u>Summons:</u></b> 1) SC 2/2020</p> <p><b><u>HBC:</u></b> 1) SC 364/2019 2) SC 8/2020</p> <p><b><u>Objection:</u></b> 1) Crl.Misc. 956/2021 2) SC 72/2021</p> <p><b><u>To hear:</u></b> 1) Crl.Misc. 950/2021 2) Crl.Misc. 959/2021</p> <p><b><u>Order:</u></b> 1) Crl.Misc. 954/2021 2) Crl.Misc. 931/2021</p>

Sd/-

7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP dated: 25/06/2021 issued by Hon'ble High Court of Karnataka.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT,  
BENGALURU RURAL DISTRICT, BENGALURU OF 29.06.2021**

**MORNING SESSION**

**AFTERNOON SESSION**

**STEPS**

**AWAIT ORDERS**

**JUDGMENT**

1	Ex	42/2016	9	SC	38/2017	1	RA	117/2018
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**AWAIT LCR**

**AWAIT REPORT**

**ORDER**

2	RA	285/2011	10	SC	202/2014	1	CrI.M	913/2021
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			11	SC	9/2016	2	CrI.M	926/2021
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**OBJECTION**

			12	SC	93/2018			
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3	MC	207/2020	13	SC	95/2019			
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**EVIDENCE**

**OBJECTION**

4	SC	48/2018	14	CrI.M	947/2021			
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5	SC	176/2018	15	CrI.M	957/2021			
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6	SC	50/2019	16	CrI.M	962/2021			
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7	SC	113/2019						
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8	SC	4/2020						
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**Cause List of IX Addl. District and Sessions Judge,**  
**Bengaluru Rural District, Bengaluru.**  
**Dated: 29-06-2021.**

<b><u>Morning Session</u></b>	
<b><u>Civil</u></b>	<b><u>Criminal</u></b>
1. RA 137/2016	8. Spl.C.102/2015
2. RA 48/2017	9. Spl.C.190/2015
3. RA 167/2017	10. Spl.C.6/2013
4. RA 135/2018	11. Spl.C.41/2015
5. RA 166/2017	12. Spl.C.169/2016
6. RA 1/2018	13. SC 142/2019
7. P & SC 34/2020	14. SC 79/2017
	15. SC 153/2020
<b><u>Afternoon Session</u></b>	
<b><u>Civil</u></b>	<b><u>Criminal</u></b>
1. RA 169/2020	10. CrI.R.P.9/2020
2. RA 149/2020	11. SC 118/2018
3. RA 290/2020	12. Spl.C.70/2014
4. FDP 4/2015	13. SC 33/2021
5. P & SC 23/2021	14. Spl.C.7/2013
6. RA 87/2016	15. SC 372/2019
7. RA 63/2019	
8. RA 123/2018	
9. MA 102/2020	

Date : 28-06-2021.  
Place : Bengaluru.

*cu Bunday*  
IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.

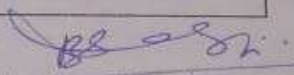
*28/06/21*

CAUSE LIST OF THE COURT OF SRI BASAVARAJ  
CHENGTI  
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE  
BENGALURU RURAL DISTRICT, BENGALURU  
(DEDICATED COMMERCIAL COURT)  
**MORNING SESSION DATED : 29.06.2021**

Sl. No.	Case No.	Stage
1	Com OS 961/2021	Hearing
2	Com OS 962/2021	Hearing
3	Com OS 63/2020	Evidence
4	Com OS 149/2020	Evidence
5	Com OS 217/2020	Evidence
6	Com OS 249/2020	Evidence
7	Com OS 69/2020	Evidence
8	Com OS 236/2020	Evidence
9	Com OS 83/2020	Steps
10	Com OS 131/2020	Steps
11	Com OS 134/2020	Steps
12	Com OS 135/2020	Steps
13	Com OS 136/2020	Steps
14	Com OS 146/2020	Steps
15	Com OS 147/2020	Steps

**AFTERNOON SESSION**

Sl. No.	Case No.	Stage
1	Com OS 148/2020	Steps
2	Com OS 150/2020	Steps
3	Com OS 151/2020	Steps
4	Com OS 154/2020	Steps
5	Com OS 157/2020	Steps
6	Com OS 158/2020	Steps
7	Com OS 159/2020	Steps
8	Com OS 162/2020	Steps
9	Com OS 164/2020	Steps
10	Com OS 166/2020	Steps
11	Com OS 206/2020	Steps
12	Com OS 224/2020	Steps
13	Com OS 225/2020	Steps
14	Com OS 226/2020	Steps
15	Com OS 227/2020	Steps

  
X Addl. District and Sessions Judge, 28/6  
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.

<https://meet.jit.si/10adjrural>



<b>Addl. District and Sessions Judge FTSC-I, Bengaluru Rural District, Bengaluru.</b>	
<b>Cause List Dated 29.06.2021</b>	
<b>Morning Sessions</b>	<b>Afternoon Sessions</b>
<b>HEARING</b>	<b>Charge</b>
	17) SPL.C 43/2018
1) SPL.C 95/2018	18) SPL.C 267/2019
2) SPL.C 179/2020	
3) SPL.C 46/2014	<b>HBC</b>
4) SPL.C 72/2014	19) SPL.C 349/2019
5) SPL.C 58/2015	20) SPL.C 142/2020
6) SPL.C 100/2015	
7) SPL.C 134/2015	<b>FDT</b>
8) SPL.C 149/2015	21) SPL.C 100/2016
9) SPL.C 204/2015	22) SPL.C 537/2018
10) SPL.C 207/2015	
11) SPL.C 13/2016	<b>NBW TO ACCUSED</b>
12) SPL.C 26/2016	23) SPL.C 192/2020
13) SPL.C 138/2016	
14) SPL.C 153/2016	<b>Objection</b>
15) SPL.C 224/2016	24) CrI.Misc. 933/2021
16) SPL.C 244/2016	
	<b>Furnish Surety by</b>
	25) SPL.C 6/2021
	<b>Nbw to Accused and Notice to sureties</b>
	26) SPL.C 58/2016
	27) SPL.C 150/2016
	28) SPL.C 33/2017